

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2657
ANSWERED ON:25.11.2010
FINANCIAL ASSISTANCE TO FEMALE SECTIONS
Sudhakaran Shri K.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has conducted any study to assess the gender ratio in the field of legal education/judicial practice;
- (b) if so, the details thereof and the ratio of male/female in this field;
- (c) whether it is a fact that the bar Council of India (BCI) has proposed for age relaxation/financial support to female sections for accelerating their participation in legal services in the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) to (d): The information is being collected and will be laid on the Table of the House.